

(b) On inquiry, the allegations of coercion for forceful collection of money by IOC employees could not be established.

(c) Does not arise.

(d) Yes, Sir.

(e) No, Sir.

(f) Does not arise.

Policy on Export and Import of Naphtha

2185. SHRI SATYA PRAKASH MALVIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the New Delhi Edition of 'Indian Express' of 15th July, 1994, if so, what is the existing policy for import of Naphtha and the circumstances under which this policy had to be adopted;

(b) whether the Policy so adopted has helped the consuming industries of this material to have it at economically viable prices;

(c) whether it is a fact that the IOC, the canalizing agency for export of petroleum products including Naphtha are exporting this material at a price lower than the international prices while the import by Indian companies are made at international price, resulting in net loss of foreign exchange to the country;

(d) whether Government have any plans to stop exports at lower prices and divert the surplus for domestic use at economically viable prices;

(e) if so, the time frame for adoption of this policy; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (CAPT. SATISH SHARMA): (a) Under the existing EXIM Policy, the import of Naphtha has been decanalised subject to the sale of return

stream to oil refineries only by the importer on commercial terms.

(b) The consuming industries are now free to work out the economics and purchase Naphtha either indigenously or import the same.

(c) to (f) Naphtha is exported after meeting the domestic demand of the product at market related price. Data on price of private imports of Naphtha is not available.

Import of Diesel

2186. SHRI BHUPINDER SINGH MANN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what quantum of diesel is imported in India and at what rate;

(b) what is the landed cost of diesel after import and what is the rate thereof in India; and

(c) what is the rate of diesel in other countries in the world?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (CAPT. SATISH SHARMA): (a) The quantity and average rate at which diesel has been imported during 1992-93 and 1993-94 are as under:—

	(Quantity) MMT	(Average Rate) Rs./Tonne
1992-93	7.16	5155
1993-94.	7.56	5522

The above rates are exclusive of duty. From 1-3-94 Customs duty @30 per cent plus 10 per cent CVD has been levied.

(b) The average landed cost of diesel during the first quarter of the current year has been Rs. 7264.92/MT against the domestic price (ex storage) inclusive of duty of Rs. 7609.70/MT.